Commodity	2003-04	2007-08	2012-13
India's Total Merchandise Exports	63.84	163.13	300.40
Balance of Trade	(-)14.31	(-)88.52	(-)190.34
India's Total Merchandise Exports excluding Petroleum and Crude products	60.27	134.72	239.54
Proportion of net oil imports relative to Country's exports excluding Petroleum and Crude products	0.28	0.38	0.43

- (c) Government, its various agencies and Exploration and Production Companies have taken several steps to reduce our dependency on import of crude oil and LNG which inter alia include the following:
  - Implementation of improved oil recovery and enhanced oil recovery (i) schemes by ONGC from ageing fields.
  - (ii) Enhanced exploitation of Coal Bed Methane (CBM).
  - Policy for Geo-Scientific Data Generation for Hydrocarbons. (iii)
  - (iv) Setting up of a National Data Repository.
  - Enhanced efforts for exploitation of Shale Gas reserves etc. (v)
  - Increased efforts for acquisition of oil and gas assets abroad. (vi)
  - (vii) Develop alternative sources of energy e.g. solar energy, wind energy.
  - (viii) Encourage energy saving measures.

## Exploration and excavation projects pending under ASI

2944. SHRI DEREK O'BRIEN: Will the Minister of CULTURE be pleased to state:

- (a) the number of exploration and excavation projects pending under the Archaeological Survey of India (ASI); and
- (b) what percentage of the ASI's total expenditure is spent on exploration and excavation projects?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) No, Sir. There is no exploration and excavation project pending in ASI. However, the approved projects of ASI for the field season 2013-14 are 16 in number, which have been carried out.

(b) Details of funds allotted to the ASI during the year 2013-2014 under Plan.

(Amount ₹ in crore)

	The second secon	
Total budget of Archaeological Survey of India	Expenditure on exploration /excavation	
218.41	3.12	

1.43 % was incurred on the exploration/excavation activities/work

## Declaration of Kolkata as a Heritage City

- 2945. SHRI SUKHENDU SEKHAR ROY: Will the Minister of CULTURE be pleased to state:
- (a) whether Government proposes to declare a few cities like Delhi and Mumbai as Heritage City, if so, the details thereof;
  - (b) whether Kolkata would also be declared as a Heritage City; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) Yes, Sir. Two cities have been identified for the nomination 1. Delhi's Imperial Capital cities and 2. Mumbai's Victorian and Art Deco Ensemble and their nomination dossiers have been submitted for inscription to World Heritage List of UNESCO.

(b) and (c) No, Sir. As per the Operational Guidelines (no.63, Decision 24COM para.VI.2.3.2) of World Heritage Committee to consider the proposal for inscription in World Heritage List, a property first needs to be listed under the Tentative List. No, proposal for inclusion of Kolkata city in the tentative list of world heritage list has been received by the Archaeological Survey of India so far.

## Funds to M.P. for conservation of archaeological

†2946. DR. VIJAYLAXMI SADHO: Will the Minister of CULTURE be pleased to state:

- (a) whether Government provides financial assistance/grants to the State Government of Madhya Pradesh or certain institutions/private institutions for the conservation and promotion of the archaeological sites of the State; and
  - (b) if so, the site-wise/institution-wise details thereof during the last five years?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) and (b) No, Sir. No such scheme is there with Archaeological

 $<sup>\</sup>dagger$ Original notice of the question was received in Hindi.